



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.11.2023

### NOTICE

Please take notice that the following matters listed in the Court-III on 06.11.2023 will not be taken up. The next date of Hearing is 22.12.2023.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 30 of 2019  (PH)	SAAR IT Recourses Pvt Ltd & Ors. Vs. Competition Commission of India & Anr.  <b>With</b>	Neha Mishra	Rishad A. Chowdhury-R1 Choudhary Ali Zia Kabir-R2
2.	Competition App. (AT) No. 39 of 2019  (PH)	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr.  <b>With</b>	Santosh Kumar	Rishad A. Chowdhury
3.	Competition App. (AT) No. 80 of 2019  (PH)	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors.  <b>With</b>	Kush Chaturvedi	Uddyam Mukherjee

4.	Competition App. (AT) No.10 of 2020  (PH)	Chetan G Pathare Vs. Nagrik Chetna Manch & Ors.	Kush Chaturvedi	Rishad A Chowdhury
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By order of Hon'ble Chairperson

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Registrar